

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4606
ANSWERED ON:22.05.2006
ENVIRONMENTAL CLEARANCE TO URANIUM PROJECT
Harsha Kumar Shri G.V.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has accorded clearance to the uranium project proposed to be set up in Nalgonda district and in two other places;
- (b) if so, the details thereof;
- (c) whether the Government has also ruled out fears that uranium project would endanger people's health and degrade the environment; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) Yes, Sir.
- (b) The three uranium mining projects of M/s Uranium Mining Corporation of India Ltd. which have been accorded environmental clearance include
 - (i) Lambapur - Peddagattu Uranium Mining Project in Nalgonda District, Andhra Pradesh,
 - (ii) Banduhurang Uranium Mining Project in East Singhbhum District, Jharkhand and
 - (iii) Bagjata Uranium Mining Project in East Singhbhum District, Jharkhand for mining of 0.375 million tonnes per annum, 0.72 million tonnes per annum and 0.15 million tonnes per annum of uranium respectively.
- (c) Yes, Sir.
- (d) The concentration of uranium in the uranium ore of our country is extremely low. The safety issues and radiological impacts are assessed and addressed by the Atomic Energy Regulatory Board and are also monitored by the Bhaba Atomic Research Centre.